

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 246/2018 in
O.A. No. 623/2018

New Delhi, this the 3rd day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

Pardeep
S/o Shri Parhlad Singh
Roll No.2201528645
R/o House No.1236/4,
Paras Das Jain Gali,
Kari Kaua, Jatwara Sonipat,
Haryana. .. Petitioner

(By Advocate : None)

Versus

Shri Ashim Khurana
Chairman,
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road,
New Delhi - 110003. .. Respondent

(By Advocate : Shri Hanu Bhaskar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

None for the petitioner.

2. Shri Hanu Bhaskar, learned counsel appearing for the respondents, while drawing our attention to Annexure R/1 letter

dated 07.05.2018, submits that the respondents have declared the result of the applicant and that the applicant has been selected and whereafter his name is forwarded for consideration of his appointment as per the merit and, accordingly, prays for closure of the CP.

3. In the circumstances and in view of substantial compliance by the respondents, the CP is closed and notice is discharged. No costs.

(PRAVEEN MAHAJAN)
Member (A)

(V. AJAY KUMAR)
Member (J)

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